

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: SUMMER VACATION 2017 – Summer Vacation permission for 14 days to all the Officers working in the cadre of District and Sessions Judges in the State of Telangana and the State of Andhra Pradesh – **GRANTED.**

ORDER ROC.NO.2890/2017-B.SPl., DATED 28.04.2017.

The High Court is pleased to pass the following order:

All the District and Sessions Judges working in the State of Telangana and the State of Andhra Pradesh are hereby accorded summer vacation permission for fourteen (14) days for the year 2017 on the dates mentioned against their names in **Column No.3** and the officers mentioned at **Column No.4** are placed incharge for the said post during the period of availment of summer vacation permission by the respective officers mentioned in **Column No 2.**

SL. NO.	NAME AND DESIGNATION OF THE OFFICER Sarvasri	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
1	2	3	4	
ADILABAD DISTRICT				
1.	SMT. ARUNA SARIKA Prl. District and Sessions Judge, Adilabad.		17.05.2017 to 30.05.2017	Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Adilabad.
2.	SMT. G.V.N.BHARATHA LAXMI Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Adilabad.	02.05.2017 to 15.05.2017		Prl. District and Sessions Judge, Adilabad.
3.	K.VENKATESWARLU III Addl. District and Sessions Judge Adilabad at Asifabad. (III Fast Track Court made as Permanent)		17.05.2017 to 30.05.2017	Judge, Family Court-CUM-IV Addl. District and Sessions Judge, Adilabad.

ANANTAPURAM DISTRICT				
4.	S.SASIDHAR REDDY Prl. District And Sessions Judge, Ananthapuram	02.05.2017 to 15.05.2017		I Additional District and Sessions Judge, Anantapuram
5.	P.SUBRAHMANYA KUMAR I Addl. District And Sessions Judge, Ananthapuram		17.05.2017 to 30.05.2017	Prl. District and Sessions Judge, Anantapuram
6.	CH.RAMA CHANDRA MURTY II Addl. District And Sessions Judge, Hindupur.		17.05.2017 to 30.05.2017	Judge, Family Court, Anantapuram
7.	SMT. G.SWARNA LATHA Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Ananthapuram.		17.05.2017 to 30.05.2017	Prl District and Sessions Judge, Anantapuram.
8.	SMT. A.MARY GRACE KUMARI Special Judge for trial of cases under SCs and STs (POA), Act-cum-VIII Addl. District and Sessions Judge, Ananthapuram.		17.05.2017 to 30.05.2017	Prl. District and Sessions Judge, Anantapuram
9.	T.VENKATESWARLU Judge, Family Court-cum-VII Addl. District Judge, Ananthapuram.	02.05.2017 to 15.05.2017		I Additional District and Sessions Judge, Anantapuram
10.	P.MURALI MOHAN REDDY III Addl. District and Sessions Judge (Fast Track Court) Ananthapuram.		17.05.2017 to 30.05.2017	Judge, Family Court, Anantapuram.
CHITTOOR DISTRICT				
11.	CH.K.DURGA RAO Prl. District and Sessions Judge, Chittoor	02.05.2017 to 15.05.2017		I Additional District and Sessions Judge, Chittoor
12.	V.SREERAMA CHANDRA MURTHY. I Additional District and Sessions Judge, Chittoor.		17.05.2017 to 30.05.2017	VIII Additional District and Sessions Judge, Chittoor
13.	SMT. K.V.MAHALAKSHMI II Addl. District And Sessions Judge, Chittoor at Madanapalle.		17.05.2017 to 30.05.2017	XI Additional District and Sessions Judge, Piler

14.	S.V.NARASIMHA RAJU III Additional District and Sessions Judge, Chittoor at Tirupathi.		17.05.2017 to 30.05.2017	IV Additional District and Sessions Judge, Tirupati
15.	G.RAM GOPAL Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum- IV Addl. D.J, Tirupati.	02.05.2017 to 15.05.2017		III Additional District and Sessions Judge, Tirupati.
16.	B. SYAM SUNDER Judge, Family, Court-Cum-V Addl. District And Sessions Judge, Tirupati.		17.05.2017 to 30.05.2017	X Additional District and Sessions Judge, Tirupati.
17.	VEERAPU NAGESWAR RAO VI Addl. District and Sessions Judge (Fast Track Court), Tirupati.		17.05.2017 to 30.05.2017	X Additional District and Sessions Judge, Tirupati.
18.	C.PURUSHOTHAM KUMAR X Addl. District and Sessions Judge, Tirupati (New Court)	02.05.2017 to 15.05.2017		V Additional District and Sessions Judge, Tirupati.
19.	K.CHIDANANDA VIII Addl. District and Sessions Judge, Chittoor	02.05.2017 to 15.05.2017		IX Additional District and Sessions Judge Chittoor.
20.	G.KABARDHI IX Addl. District and Sessions Judge, Chittoor		17.05.2017 to 30.05.2017	VIII Additional District and Sessions Judge, Chittoor.
21.	G.ADINARAYANA XI Addl. District and Sessions Judge, Piler (New Court)	02.05.2017 to 15.05.2017		II Additional District and Sessions Judge, Madanapalle.
EAST GODAVARI DISTRICT				
22.	SRI N.TUKRAMJEE Prl. District and Sessions Judge, East Godavari at Rajamahendravaram.		17.05.2017 to 30.05.2017	V Additional District and Sessions Judge, Rajamahendravaram
23.	A.V.RAVINDRA BABU I Addl. District and Sessions Judge, East Godavari at Rajamahendravaram.		17.05.2017 to 30.05.2017	V Additional District and Sessions Judge, Rajamahendravaram
24.	SMT. B.SATYA VENKATA HIMA BINDU II Addl. District and Sessions Judge, East Godavari at Amalapuram.		17.05.2017 to 30.05.2017	IV Additional District and Sessions Judge, Kakinada

25.	N.MALYADRI III Addl. District and Sessions Judge, E.G.Dist. at Kakinada		17.05.2017 to 30.05.2017	IV Additional District and Sessions Judge, Kakinada
26.	SMT. B.GAYATHRI Chairman, LRAT-cum-IV Addl. District and Sessions Judge, Kakinada	02.05.2017 to 15.05.2017		III Additional District and Sessions Judge, Kakinada
27.	KUM. C.YAMINI Special Judge for trial of cases under SCs and STs (POA), Act-cum-X Addl. District Judge, Rajamahendravaram.	02.05.2017 to 15.05.2017		V Additional District and Sessions Judge, Rajamahendravaram
28.	CH.KISORE KUMAR Judge, Family Court-cum-IX Addl. District and Sessions Judge, East Godavari at Rajamahendravaram.		17.05.2017 to 30.05.2017	V Additional District and Sessions Judge, Rajamahendravaram
29.	Y.PARASURAM V Addl. District and Sessions Judge, Rajamahendravaram.	02.05.2017 to 15.05.2017		Judge, Family Court-cum-IX Addl. District and Sessions Judge, East Godavari at Rajamahendravaram
30.	M.SRINIVASA CHARY VI Addl. District and Sessions Judge, Kakinada.		17.05.2017 to 30.05.2017	IV Additional District and Sessions Judge, Kakinada
31.	G.LAKSHMINARASIMHA REDDY XII Addl. District and Sessions Judge, Pithapuram (New Court)		17.05.2017 to 30.05.2017	IV Additional District and Sessions Judge, Kakinada
GUNTUR DISTRICT				
32.	SRI A.HARI HARANATHA SARMA Prl. District and Sessions Judge, Guntur.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Guntur
33.	N.NARSING RAO I Addl. District and Sessions Judge, Guntur	02.05.2017 to 15.05.2017		III Additional District and Sessions Judge, Guntur
34.	SMT. S.PREMAVATHI II Addl. District and Sessions Judge, Guntur	02.05.2017 to 15.05.2017		Prl. District and Sessions Judge, Guntur
35.	G.GOPI CHAND, III Addl. District and Sessions Judge, Guntur.		17.05.2017 to 30.05.2017	II Additional District and Sessions Judge, Guntur.

36.	SMT. N.SATYA SRI Special Judge for trial of cases under SCs and STs (Prevention of Atrocities) Act, 1989-cum-IV Addl. District and Sessions Judge, Guntur	02.05.2017 to 15.05.2017		Judge, Family Court-cum-XII Addl. District and Sessions Judge, Guntur
37.	V.APPA RAO Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Guntur
38.	SMT. B.MANJARI Judge, Family Court-cum-XII Addl. District and Sessions Judge, Guntur (New Court)		17.05.2017 to 30.05.2017	II Additional District and Sessions Judge, Guntur
39.	K.JAYA KUMAR XIII Addl. District and Sessions Judge, Narsaraopet (New Court)	02.05.2017 to 15.05.2017		Judge, Family Court-cum-XII Addl. District and Sessions Judge, Guntur
40.	SMT. M.V.RAMANA KUMARI XI Addl. District and Sessions Judge, Guntur at Tenli		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Guntur
HYDERABAD DISTRICT CITY CIVIL COURT				
41.	SMT. P.SREE SUDHA Chief Judge, City Civil Court, Hyderabad		17.05.2017 to 30.05.2017	I Addl. Special Judge for SPE & ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad
42.	SMT. MANTRI RAMA KRISHNA SUNITHA I Addl. Chief Judge, City Civil Court, Secunderabad.	02.05.2017 to 15.05.2017		XII Addl. Chief Judge, City Civil Court, Secunderabad.
43.	SMT. CH.SANTHA KUMARI II Addl. Chief Judge, City Civil Court, Hyderabad		17.05.2017 to 30.05.2017	I Addl. Special Judge for SPE & ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad
44.	C.VENKATESH III Addl. Chief Judge, City Civil Court, Hyderabad		17.05.2017 to 30.05.2017	I Addl. Special Judge for SPE & ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad

45.	SMT. K.SAILAJA I Addl. Special Judge for SPE & ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad	02.05.2017 to 15.05.2017		II Addl. Chief Judge, City Civil Court, Hyderabad.
46.	R.TIRUPATI Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Hyderabad.		17.05.2017 to 30.05.2017	XI Addl. Chief Judge, City Civil Court, Hyderabad.
47.	CH.V.R.R.VARA PRASAD Judge, Additional Family Court, City Civil Court, Hyderabad.		17.05.2017 to 30.05.2017	XI Addl. Chief Judge, City Civil Court, Hyderabad.
48.	SMT. G.NEELIMA Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Secunderabad		17.05.2017 to 30.05.2017	I Addl. Chief Judge, City Civil Court, Secunderabad.
49.	K.SESHAGIRI RAO IX Addl. Chief Judge, City Civil Court, Hyderabad.	02.05.2017 to 15.05.2017		X Addl. Chief Judge, City Civil Court, Hyderabad.
50.	G.RAJA GOPAL X Addl. Chief Judge, City Civil Court, Hyderabad		17.05.2017 to 30.05.2017	XI Addl. Chief Judge, City Civil Court, Hyderabad.
51.	S.V.V.NATH REDDY XI Addl. Chief Judge, City Civil Court, Hyderabad.	02.05.2017 to 15.05.2017		X Addl. Chief Judge, City Civil Court, Hyderabad.
52.	P.CHANDRASEKHARA PRASAD XII Addl. Chief Judge, City Civil Court, Secunderabad.		17.05.2017 to 30.05.2017	I Addl. Chief Judge, City Civil Court, Secunderabad.
53.	K.SRINIVASA RAO XXVII Addl. Chief Judge, City Civil Court, Secunderabad.		17.05.2017 to 30.05.2017	I Addl. Chief Judge, City Civil Court, Secunderabad.
54.	CH.RAMESH BABU XXIV Addl. Chief Judge, City Civil Court, Hyderabad. (Commercial Court)		17.05.2017 to 30.05.2017	XI Addl. Chief Judge, City Civil Court, Hyderabad.
HYDERABAD METROPOLITAN SESSIONS JUDGES				
55.	DR. G.RADHA RANI Metropolitan Sessions Judge, Hyderabad,		17.05.2017 to 30.05.2017	I Addl. Metropolitan Sessions Judge, Hyderabad.

SUMMER VACATION 2017

56.	S.RADHA KRISHNA MURTHY I Addl. Metropolitan Sessions Judge, Hyderabad-cum-XV Addl. Chief Judge, City Civil Court, Hyderabad.	02.05.2017 to 15.05.2017		Addl. Sessions Judge for trial of Communal Offences-cum-VII Addl. M.S.J., Hyderabad-cum-XXI Addl.C.J., C.C.C., Hyderabad
57.	SRI K.RAVINDER REDDY IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. C.J., C.C.C., Hyderabad	02.05.2017 to 15.05.2017		Addl. Metropolitan Sessions Court for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad.
58.	K.RAMESH Spl. Judge for trial of Offences under the SCs & STs (Prevention of Atrocities) Act-cum-VI Addl. M.S.J., Secunderabad.	02.05.2017 to 15.05.2017		Spl. Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad-cum-XXII Addl. C.J., C.C.C., Hyderabad
59.	Dr. T.SRINIVASA RAO Addl. Sessions Judge for trial of Communal Offences-cum-VII Addl. M.S.J., Hyderabad-cum-XXI Addl.C.J., C.C.C., Hyderabad.		17.05.2017 to 30.05.2017	IV Addl. Metropolitan Sessions Judge, Hyderabad
60.	N.VICTOR IMMANUEL Spl. Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad-cum-XXII Addl. C.J., C.C.C., Hyderabad.		17.05.2017 to 30.05.2017	I Addl. Metropolitan Sessions Judge, Hyderabad.
61.	M.SUVARNA RAJU Addl. Metropolitan Sessions Court for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. C.J., C.C.C., Hyderabad.		17.05.2017 to 30.05.2017	IV Addl. Metropolitan Sessions Judge, Hyderabad.
HYDERABAD CITY SMALL CAUSES COURT				
62.	SMT. G.UDAYA GOURI Chief Judge, City Small Causes Court, Hyderabad.		17.05.2017 to 30.05.2017	II Addl. Chief Judge, City Civil Court, Hyderabad.

HYDERABAD TRIBUNALS, LABOUR COURTS AND CBI COURTS				
63.	Sri M.V.RAMANA NAIDU Chairman, Telangana Value Added (VAT) Appellate Tribunal, Hyderabad.		17.05.2017 to 30.05.2017	I Addl. Metropolitan Sessions Judge, Hyderabad.
64.	V.SRINIVASA ANJANEYA MURTHY Presiding Officer, Andhra Pradesh Wakf Tribunal, Hyderabad (V Floor, City Small Causes Court Building)	02.05.2017 to 15.05.2017		Chairman, Telangana State Wakf Tribunal, Hyderabad.
65.	S.GOVERDHAN REDDY Chairman, Telangana State Wakf Tribunal, Hyderabad		17.05.2017 to 30.05.2017	Presiding Officer, Andhra Pradesh Wakf Tribunal, Hyderabad (V Floor, City Small Causes Court Building)
66.	M.GANDHI Presiding Officer, Labour Court-I, Hyderabad		17.05.2017 to 30.05.2017	Presiding Officer, Andhra Pradesh Wakf Tribunal, Hyderabad (V Floor, City Small Causes Court Building)
67.	M.VENKATARAMANA Prl. Special Judge for CBI Cases, Hyderabad.		17.05.2017 to 30.05.2017	I Addl. Metropolitan Sessions Judge, Hyderabad.
68.	B.V.L.N.CHAKRAVARTHY, III Addl. Special Judge for CBI Cases, Hyderabad (New Court)		17.05.2017 to 30.05.2017	Spl. Judge for trial of Offences under the SCs & STs (Prevention of Atrocities) Act-cum- VI Addl. M.S.J., Secunderabad.
69.	SRI M.V.RAMESH, District Judge Now working as Registrar, Supreme Court of India, New Delhi (Now recalled to State Judicial Service w.e.f., 05.05.2017)		17.05.2017 to 30.05.2017	
KADAPA DISTRICT				
70.	G.SRINIVAS Prl. District and Sessions Judge, Kadapa.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Kadapa
71.	V.V.SRINIVASA MURTHY I Addl. District and Sessions Judge, Kadapa.	02.05.2017 to 15.05.2017		IV Additional District and Sessions Judge, Kadapa.

72.	G.ANWAR BASHA Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Kadapa.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Kadapa
73.	S.PRASAD Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Kadapa
74.	M.TIRUMALA RAO V Addl. District and Sessions Judge, Rayachoti, Kadapa District.		17.05.2017 to 30.05.2017	III Additional District and Sessions Judge, Rajampet.
75.	G.MANO HAR REDDY II Addl. District and Sessions Judge, Proddatur, Kadapa District.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Kadapa
76.	SMT. V.SATYAVANI III Addl. District and Sessions Judge, Rajampet, Kadapa District.	02.05.2017 to 15.05.2017		V Additional District and Sessions Judge, Rayachoti
KARIMNAGAR DISTRICT				
77.	A.V.PARDHASARADHI Prl. District And Sessions Judge, Karimnagar		17.05.2017 to 30.05.2017	Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar
78.	G.SREENIVASULU, I Addl. District and Sessions Judge, Karimnagar.		17.05.2017 to 30.05.2017	Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar.
79.	P.RANJAN KUMAR II Addl. District and Sessions Judge, Jagtial, Karimnagar District.		17.05.2017 to 30.05.2017	Special Judge for trial of Cases under SC's and ST's (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
80.	M.KRISHNA MURTHY Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar	02.05.2017 to 15.05.2017		Prl. District and Sessions Judge, Karimnagar
81.	SAMBASIVA RAO NAIDU Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Godavarikhani.		17.05.2017 to 30.05.2017	Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar

82.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTI. Judge, Family Court-cum-VI Addl. District and Sessions Judge, Karimnagar.		17.05.2017 to 30.05.2017	Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
83.	M.NAGARAJU Special Judge for trial of Cases under SC's and ST's (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.	02.05.2017 to 15.05.2017		Judge, Family Court - Cum Additional District and Sessions Judge, Karimnagar
84.	P.BHASKAR RAO Special Judge for trial of Anti Corruption, Bureau Cases at Karimnagar. (shifted the Court of II Addl. Special Judge for SPE and ACB cases, from Hyderabad to Karimnagar)		17.05.2017 to 30.05.2017	Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
KHAMMAM DISTRICT				
85.	SRI M. LAXMAN Prl. District and Sessions Judge, Khammam.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Khammam
86.	Ms. N.PREMA LATHA I Addl. District and Sessions Judge, Khammam.	02.05.2017 to 15.05.2017		Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam
87.	SMT. K.LALITHA KUMARI Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Khammam
88.	B.GNANESWAR RAO Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Khammam.g		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Khammam
89.	M.V.BHASKAR RAO V Addl. District and Sessions Judge, Kothagudem, Khammam District	02.05.2017 to 15.05.2017		Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.

KRISHNA DISTRICT				
90.	Y.LAKSHMANA RAO Prl. District and Sessions Judge, Krishna at Machilipatnam.		17.05.2017 to 30.05.2017	IX Additional District and Sessions Judge, Machilipatnam
91.	M.RAMA KRISHNA I Addl. District and Sessions Judge, Machilipatnam.		17.05.2017 to 30.05.2017	IX Additional District and Sessions Judge (Fast Track Court), Machilipatnam.
92.	SMT. S.RAJANI Special Judge for trial of cases under SCs and Sts (POA) Act, 1989-cum-X Addl. District and Sessions Judge, Machilipatnam.		17.05.2017 to 30.05.2017	IX Additional District and Sessions Judge, (Fast Track Court), Machilipatnam
93.	R.NIRANJAN MSJ-cum-II Addl. District and Sessions Judge, Krishna at Vijayawada.		17.05.2017 to 30.05.2017	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada.
94.	M.VENGAIAH Special Judge for SPE & ACB Cases-cum-III Addl. District and Sessions Judge-cum-Addl. MSJ, Vijayawada		17.05.2017 To 30.05.2017	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada.
95.	A.PARDHA SARADHI Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada.	02.05.2017 to 15.05.2017		V Additional District and Sessions Judge, Vijayawada
96.	SMT. M.BABITHA Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada.		17.05.2017 To 30.05.2017	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada.
97.	G.DURGAIAH XIV Addl. District and Sessions Judge, Vijayawada (New Court).	02.05.2017 to 15.05.2017		XIII Additional District and Sessions (Fast Track Court), Judge, Vijayawada
98.	G.VALLABHA NAIDU XI Addl. District and Sessions Judge, Gudiwada.	02.05.2017 to 15.05.2017		X Additional District and Sessions Judge, Machilipatnam
99.	T.MALLIKARJUNA RAO VI Addl. District and Sessions Judge, Machilipatnam (VI FTC made as Permanent)		17.05.2017 to 30.05.2017	IX Additional District and Sessions Judge, (Fast Track Court), Machilipatnam

100.	DR. S.S.S.JAYA RAJU IX Addl. District and Sessions Judge (Fast Track Court), Machilipatnam.	02.05.2017 to 15.05.2017		VI Additional District and Sessions Judge, Machilipatnam
101.	M.SRIKANTHA CHARY VII Addl. District and Sessions Judge, Vijayawada.	02.05.2017 to 15.05.2017		XII Additional District and Sessions Judge, Vijayawada
102.	N.RAMESH BABU VIII Addl. District and Sessions Judge, Vijayawada. (VIII FTC made as Permanent)		17.05.2017 to 30.05.2017	VII Additional District and Sessions Judge, Vijayawada
103.	T.VENUGOPALA RAO XII Addl. District and Sessions Judge, Vijayawada. (shifted from Guntur in the Month of January, 2011)(XII FTC made as Permanent)		17.05.2017 to 30.05.2017	VII Additional District and Sessions Judge, Vijayawada
104.	SMT. S.SARADHA DEVI XIII Addl. District and Sessions Judge (Fast Track Court), Vijayawada.		17.05.2017 to 30.05.2017	VII Addl. District and Sessions Judge, Vijayawada.
105.	S.VENKATESWARA PRASAD. XV Addl. District and Sessions Judge, Nuzvid.		17.05.2017 to 30.05.2017	XI Additional District and Sessions Judge, Gudiwada
106.	B.PAPI REDDY XVI Addl. District and Sessions Judge, Nandigama.	02.05.2017 to 15.05.2017		XIII Addl. District and Sessions Judge (Fast Track Court), Vijayawada.
KURNOOL DISTRICT				
107.	SMT. G.ANUPAMA CHAKRAVARTI Prl. District and Sessions Judge, Kurnool.		17.05.2017 to 30.05.2017	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum- VI Addl. District and Sessions Judge. Kurnool.
108.	V.VENKATA SISHU BABU I Addl. District and Sessions Judge, Kurnool.		17.05.2017 to 30.05.2017	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum- VI Addl. District and Sessions Judge. Kurnool.
109.	N.SRINIVASA RAO II Addl. District and Sessions Judge, Kurnool at Adoni.	02.05.2017 to 15.05.2017		Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.

110.	SHAIK INTHAZ AHMED III Addl. District and Sessions Judge, Kurnool at Nandyal.	02.05.2017 to 15.05.2017		V Addl. District and Sessions Judge, Nandyal
Sri SHAIK INTHAZ AHMED, III Addl. District and Sessions Judge, Kurnool at Nandyal, is hereby permitted to avail summer vacation permission from 02.05.2017 to 15.05.2017 and also permitted to leave the country vide High Court's Proceedings Roc No.562/2017-B4, dated:19.04.2017 to go to Makkah and Madina during the above period.				
111.	T.RAGHURAM Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.		17.05.2017 to 30.05.2017	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum- VI Addl. District and Sessions Judge. Kurnool.
112.	R.V.NAGASUNDAR Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum- VI Addl. District and Sessions Judge. Kurnool.	02.05.2017 to 15.05.2017		Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.
113.	K.SUDHAKAR Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool	02.05.2017 to 15.05.2017		Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.
114.	G.MOHAN KUMAR V Addl. District and Sessions Judge, Nandyal		17.05.2017 to 30.05.2017	III Additional District and Sessions Judge, Nandyal
MAHABUBNAGAR DISTRICT				
115.	G.VENKATA KRISHNAIAH Prl. District and Sessions Judge, Mahabubnagar.	02.05.2017 to 15.05.2017		Special Judge for trail of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
116.	CH.K.BHUPATHI I Addl. District and Sessions Judge, Mahabubnagar.	02.05.2017 to 15.05.2017		Special Judge for trail of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.

117.	P. PRABHAKAR Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Mahaboobnagar
118.	SMT. KOKA RADHA DEVI Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Mahaboobnagar
119.	A.SRINIVASA KUMAR IX Addl. District and Sessions Judge, Wanaparthy.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Mahaboobnagar
MEDAK DISTRICT				
120.	B.SAI KALYAN CHAKRAVARTHY Prl. District and Sessions Judge, Medak at Sangareddy.		17.05.2017 to 30.05.2017	VIII Additional District and Sessions Judge, Medak.
121.	SMT. D.LAKSHMI KAMESWARI I Addl. District and Sessions Judge, Medak at Sangareddy	02.05.2017 to 15.05.2017		Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-V Addl. District Judge, Medak at Sangareddy
122.	SMT. G.BHUVANESWARI RAJU II Additional District and Sessions Judge (Fast Track Court) Medak at Sangareddy.		17.05.2017 to 30.05.2017	VIII Addl. District and Sessions Judge, Medak.
123.	SMT. G.RAJANI Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Medak at Sangareddy		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Medak at Sangareddy.
124.	M.SANTHA RAJU Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy		17.05.2017 to 30.05.2017	VIII Additional District and Sessions Judge, Medak Sangareddy.
125.	SMT. B.PRATHIMA VI Addl. District and Sessions Judge, Siddipet.		17.05.2017 to 30.05.2017	VIII Additional District and Sessions Judge, Medak.

126.	N.RAJ KUMAR VIII Addl. District and Sessions Judge, Medak (New Court)	02.05.2017 to 15.05.2017		VI Addl. District and Sessions Judge, Siddipet.
NALGONDA DISTRICT				
127.	D.TIRUMALA RAO Prl. District and Sessions Judge, Nalgonda.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Nalgonda
128.	V.NIRANJAN RAO I Addl. District and Sessions Judge, Nalgonda.	02.05.2017 to 15.05.2017		Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda
129.	SHAIK RAZAK-UZ-ZAMA Chairman, LRAT-cum-II Addl. District Judge, Suryapet, Nalgonda District		17.05.2017 to 30.05.2017	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda.
130.	MS. C.P.VINDHESWARI Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda	02.05.2017 to 15.05.2017		Principal District and Sessions Judge, Nalgonda.
131.	SMT. PREMA RAJESWARI Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Nalgonda
132.	K.AJITHA SIMHA RAO VIII Addl. District and Sessions Judge, Miryalaguda (New Court)		17.05.2017 to 30.05.2017	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda
NELLORE DISTRICT				
133.	MOULANA JUNAID AHMED Prl. District and Sessions Judge, Nellore.		17.05.2017 to 30.05.2017	II Additional District and Sessions Judge, Nellore
134.	SMT. K.SYAMALA DEVI I Addl. District and Sessions Judge, Nellore.		17.05.2017 to 30.05.2017	II Additional District and Sessions Judge, Nellore
135.	MOHD. ABDUL RAFI Special Judge for SPE & ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.	02.05.2017 to 15.05.2017		I Additional District and Sessions Judge, Nellore

136.	SMT. J.SRILAKSHMI Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore.		17.05.2017 to 30.05.2017	Judge, Family Court -Cum- VI Additional District and Sessions Judge, Nellore
137.	A.SOLOMON Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.	02.05.2017 to 15.05.2017		IV Additional District and Sessions Judge, Nellore
138.	SMT. G.SRIDEVI III Addl. District and Sessions Judge, Nellore.		17.05.2017 to 30.05.2017	VII Addl. District and Sessions Judge, Gudur, Nellore District.
139.	B.SRINIVASA RAO IV Addl. District and Sessions Judge, Nellore.		17.05.2017 to 30.05.2017	VII Addl. District and Sessions Judge, Gudur, Nellore District.
140.	P.GURAPPA VII Addl. District and Sessions Judge, Gudur, Nellore District.	02.05.2017 to 15.05.2017		V Additional District and Sessions Judge, Nellore.
NIZAMABAD DISTRICT				
141.	SMT. K.SUJANA Prl. District and Sessions Judge, Nizamabad.		17.05.2017 to 30.05.2017	Judge, Family Court, Nizamabad
142.	P.UDAY KUMAR I Addl. District and Sessions Judge, Nizamabad.		17.05.2017 to 30.05.2017	Judge, Family Court, Nizamabad
143.	MOHD. NURULLAH GHORI Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Addl. District Judge, Nizamabad (New Court)		17.05.2017 to 30.05.2017	Judge, Family Court, Nizamabad
144.	K.SUDERSHAN Judge, Family Court, Nizamabad.	02.05.2017 to 15.05.2017		I Additional District and Sessions Judge, Nizamabad
PRAKASAM DISTRICT				
145.	SMT. M.G.PRIYA DARSHINI Prl. District and Sessions Judge, Prakasam at Ongole.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Ongole

146.	SHAIK MOHD. ISMAIL I Addl. District and Sessions Judge, Prakasam at Ongole.	02.05.2017 to 15.05.2017		Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Prakasam at Ongole
147.	R.J.VISWANADEAM Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Prakasam at Ongole.	02.05.2017 to 15.05.2017		Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Prakasam at Ongole
148.	V.MOHAN KUMAR Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Prakasam at Ongole		17.05.2017 to 30.05.2017	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Prakasam at Ongole
149.	G.RAMAKRISHNA VI Addl. District and Sessions Judge Prakasam at Markapur.		17.05.2017 to 30.05.2017	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Prakasam at Ongole.
RANGAREDDY DISTRICT				
150.	SMT. Y.RENUKA Prl. District and Sessions Judge, Rangareddy District.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Ranga Reddy at L.B.Nagar
151.	SMT. SUNEETHA KUNCHALA I Additional District and Sessions Judge, Rangareddy District	02.05.2017 to 15.05.2017		II Additional District and Sessions Judge, Ranga Reddy at L.B.Nagar
152.	V.SRINIVAS Chairman, LRAT-cum-II Additional District and Sessions Judge, Rangareddy District.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Ranga Reddy at L.B.Nagar
153.	K.B.NARASIMHULU Judge, Family Court, Rangareddy District at L.B.Nagar,		17.05.2017 to 30.05.2017	IV Additional District and Sessions Judge Ranga Reddy at L.B.Nagar
154.	SMT. A.BHARATHI Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District Judge, L.B.Nagar, Rangareddy District.	02.05.2017 to 15.05.2017		V Additional District and Sessions Judge, Ranga Reddy at L.B.Nagar

155.	SRI D.HEMANTH KUMAR III Additional District and Sessions Judge Rangareddy District (III FTC made as Permanent)		17.05.2017 to 30.05.2017	IV Additional District and Sessions Judge, Ranga Reddy at L.B.Nagar
156.	Y.VEERAAJU IV Additional District and Sessions Judge, Rangareddy District.	02.05.2017 to 15.05.2017		III Additional District and Sessions Judge, Ranga Reddy at L.B.Nagar
157.	N.SOLOMON RAJU V Additional District and Sessions Judge - Cum - Special Judge for Scheduled Offences of NIA Act Cases, Rangareddy District.		17.05.2017 to 30.05.2017	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District Judge, L.B.Nagar, Rangareddy District.
158.	K.RANGA RAO XII Addl. District and Sessions Judge, Vikarabad		17.05.2017 to 30.05.2017	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District Judge, L.B.Nagar, Rangareddy District.
159.	T. VENKATESWARA REDDY XVI Addl. District and Sessions Judge, Malkajgiri.		17.05.2017 to 30.05.2017	XIV Additional District and Sessions Judge, Ranga Reddy at L.B.Nagar
160.	B.SURESH XIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.		17.05.2017 to 30.05.2017	XIV Additional District and Sessions Judge, Ranga Reddy at L.B.Nagar
161.	V.VARA PRASAD XIV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District (New Court)	02.05.2017 to 15.05.2017		XIII Additional District and Sessions Judge, Ranga Reddy at L.B.Nagar
V.VARA PRASAD, XIV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District, is hereby permitted to avail summer vacation permission from 02.05.2017 to 15.05.2017 and also permitted to leave the country vide High Court's Proceedings Roc.No.334/2017-B4, dated:16.03.2017 to go to Europe Countries during the above period.				
SRIKAKULAM DISTRICT				
162.	SMT. V.B.NIRMALA GEETHAMBA. Prl. District and Sessions Judge, Srikakulam.		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge, Srikakulam

163.	B.GAUTHAM PRASAD I Addl. District and Sessions Judge, Srikakulam	02.05.2017 to 15.05.2017		Judge, Family Court -Cum- III Additional District and Sessions Judge, Srikakulam
164.	SMT. K.SUDHAMANI Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam		17.05.2017 to 30.05.2017	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam
165.	V.GOPALA KRISHNA RAO Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam	02.05.2017 to 15.05.2017		Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam
166.	D.RAMULU VI Addl. District and Sessions Judge Sompeta.		17.05.2017 to 30.05.2017	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam
VISAKHAPATNAM DISTRICT				
167.	SMT. P.VENKATA JYOTHIRMAYI Prl. District and Sessions Judge, Visakhapatnam.		17.05.2017 to 30.05.2017	MSJ-cum-I Addl. District and Sessions Judge, Visakhapatnam.
168.	S.NAGARJUNA MSJ-cum-I Addl. District and Sessions Judge, Visakhapatnam.	02.05.2017 to 15.05.2017		II Additional District and Sessions Judge, Visakhapatnam
169.	U. SATYA RAO II Addl. District and Sessions Judge, Visakhapatnam.		17.05.2017 to 30.05.2017	MSJ-cum-I Addl. District and Sessions Judge, Visakhapatnam.
170.	G.GNANA SUVARNA RAJU III Addl. District and Sessions Judge-cum-Special Judge for SPE & ACB Cases Visakhapatnam	02.05.2017 to 15.05.2017		IV Additional District and Sessions Judge, Visakhapatnam
171.	K.VENKATA RAMANA REDDY IV Additional District and Sessions Judge, Visakhapatnam		17.05.2017 To 30.05.2017	Special Judge for SPE & ACB Cases - Cum-III Additional District and Sessions Judge, Visakhapatnam

172.	SMT. K.SAI RAMA DEVI Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam.	02.05.2017 To 15.05.2017	Judge, Additional Family Court, Visakhapatnam
173.	SMT. P.ANNAPURNA Judge, Addl. Family Court, Visakhapatnam.	17.05.2017 to 30.05.2017	Judge, Family Court - Cum - V Additional District and Sessions Judge, Visakhapatnam.
174.	A.VARA PRASADA RAO Judge, Mahila Court-cum-VI Addl. District Judge, Visakhapatnam.	17.05.2017 to 30.05.2017	Special Judge for SPE & ACB Cases - Cum - III Additional District and Sessions Judge, Visakhapatnam.
175.	SMT. A.GAYATHRI DEVI Prl. Special Judge for CBI Cases, Visakhapatnam.	17.05.2017 to 30.05.2017	II Additional Special Judge for C.B.I. Cases, Visakhapatnam.
176.	K.SIVA RAMA KRISHNA I Addl. Special Judge for CBI Cases, Visakhapatnam (New Court)	17.05.2017 to 30.05.2017	II Additional Special Judge for C.B.I. Cases, Visakhapatnam.
177.	G.SATYA PRABHAKAR RAO II Addl. Special Judge for CBI Cases, Visakhapatnam (New Court)	02.05.2017 to 15.05.2017	I Additional Special Judge for C.B.I. Cases, Visakhapatnam
178.	MS. B.S.BHANUMATHI Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam.	02.05.2017 to 15.05.2017	Departmental Member will be the incharge during the vacation permission as per Regulation No 29 of A.P.Vat Tribunal Regulations.
179.	K.NAGESWAR RAO Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-XI Addl. District Judge, Visakhapatnam	17.05.2017 to 30.05.2017	Judge, Family Court - Cum - V Additional District and Sessions Judge, Visakhapatnam
180.	A.SATYA NAD XII Addl. District and Sessions Judge, Visakhapatnam.	17.05.2017 to 30.05.2017	Judge, Family Court-Cum- V Additional District and Sessions Judge, Visakhapatnam.

181.	SMT. B.SUNITHA VII Addl. District and Sessions Judge (Fast Track Court) Visakhapatnam		17.05.2017 to 30.05.2017	Special Judge for SPE & ACB Cases - Cum - III Additional District and Sessions Judge, Visakhapatnam.
182.	B.B.NAGENDRA RAO X Addl. District and Sessions Judge, Anakapalle, Visakhapatnam District	02.05.2017 to 15.05.2017		XIII Additional District and Sessions Judge, Gajuwaka
183.	Y.GANAPATHI RAO XIII Addl. District and Sessions Judge, Gajuwaka, Visakhapatnam District.		17.05.2017 to 30.05.2017	X Additional District and Sessions Judge, Anakapalle.
VIZIANAGARAM DISTRICT				
184.	A.GIRIDHAR Prl. District and Sessions Judge, Vizianagaram		17.05.2017 To 30.05.2017	II Addl. District and Sessions Judge, Parvathipuram.
185.	H.CHANDRA SEKHAR II Addl. District and Sessions Judge, Parvathipuram.	02.05.2017 to 15.05.2017		Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram
186.	ERUGULA BHIMA RAO Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram		17.05.2017 to 30.05.2017	II Addl. District and Sessions Judge, Parvathipuram.
187.	SMT. Y.HEMALATHA Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Vizianagaram		17.05.2017 to 30.05.2017	II Addl. District and Sessions Judge, Parvathipuram.
WARANGAL DISTRICT				
188.	SMT. E.TIRUMALA DEVI Prl. District and Sessions Judge, Warangal.	02.05.2017 to 15.05.2017		Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal.
189.	N.JAYA RAJ I Addl. District and Sessions Judge, Warangal.	02.05.2017 to 15.05.2017		Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.

190.	B.S.JAGJEEVAN KUMAR Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal.		17.05.2017 to 30.05.2017	Prl. District and Sessions Judge, Warangal.
191.	PATHLAVATH NARAYANA BABU Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.		17.05.2017 to 30.05.2017	I Addl. District and Sessions Judge, Warangal.
192.	D.CHIRANJEEVULU Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Warangal.		17.05.2017 to 30.05.2017	Prl. District and Sessions Judge, Warangal.
193.	P.V.RAMANA RAO VI Addl. District and Sessions Judge, Warangal at Mahabubabad.		17.05.2017 to 30.05.2017	I Addl. District and Sessions Judge, Warangal.
WEST GODAVARI DISTRICT				
194.	SMT. G.SUNITHA Prl. District and Sessions Judge, West Godavari at Eluru		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge West Godavari at Eluru
195.	G.GOPI I Addl. District and Sessions Judge, West Godavari at Eluru	02.05.2017 to 15.05.2017		II Additional District and Sessions Judge West Godavari at Eluru
196.	SMT. C.RAMA DEVI Chairman, LRAT-cum -II Addl. District and Sessions Judge, West Godavari at Eluru		17.05.2017 to 30.05.2017	I Additional District and Sessions Judge West Godavari at Eluru
197.	SMT. S.SREE DEVI Judge, Family Court-cum-VII Addl. District and Sessions Judge, Eluru	02.05.2017 to 15.05.2017		Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Addl. District Judge, West Godavari at Eluru
198.	SMT. K.SUNITHA Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Addl. District Judge, West Godavari at Eluru		17.05.2017 to 30.05.2017	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Eluru

199.	Y.V.S.B.G.PARDHA SARADHI IX Addl. District and Sessions Judge, Kovvur.	02.05.2017 to 15.05.2017		III Additional District and Sessions Judge, Bhimavaram
200.	CHINNAMSETTY RAJU III Addl. District and Sessions Judge Bhimavaram (III FTC made as Permanent)		17.05.2017 to 30.05.2017	IV Additional District and Sessions Judge, Tanuku
201.	G.GOVINDA KESAVA RAO IV Addl. District and Sessions Judge, Tanuku (IV FTC made as Permanent)	02.05.2017 to 15.05.2017		III Additional District and Sessions Judge, Bhimavaram
202.	A.NARASIMHA MURTHY X Addl. District and Sessions Judge, Narsapur		17.05.2017 to 30.05.2017	IV Additional District and Sessions Judge, Tanuku.
A.P.JUDICIAL ACADEMY SECUNDERABAD				
203.	SMT. C.SUMALATHA Director, Andhra Pradesh Judicial Academy, Secunderabad		17.05.2017 to 30.05.2017	Senior Faculty Member - II, Andhra Pradesh Judicial Academy, Secunderabad.
204.	G.V.SUBRAHMANYAM Senior Faculty Member - I, Andhra Pradesh Judicial Academy, Secunderabad.		17.05.2017 to 30.05.2017	Senior Faculty Member - II, Andhra Pradesh Judicial Academy, Secunderabad.
205.	DR. V.RADHA KRISHNA KRUPA SAGAR Senior Faculty Member - II, Andhra Pradesh Judicial Academy, Secunderabad.	02.05.2017 to 15.05.2017		Senior Faculty Member - I, Andhra Pradesh Judicial Academy, Secunderabad.

NOTE: 1. The orders are placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the website is valid for availing summer vacation permission.

2. All Prl. District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.

3. The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.


REGISTRAR GENERAL 28/4

To

1. The officers concerned.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Director, Andhra Pradesh Judicial Academy, Secunderabad.

6. THE DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, Kadapa, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

7. The Labour Courts - I, II and III, Hyderabad.
8. The Chairman, Co-operative Tribunal, Hyderabad.
9. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Anantapur, Guntur, Godavari Khani, Karimnagar District, Visakhapatnam and Warangal.
10. The Chairman, Sales Vat and Tax Appellate Tribunal, Hyderabad.
11. The Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam.
12. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
13. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
14. The II & III Member, Tribunal for Disciplinary Proceedings, Hyderabad.
15. The Presiding Officer, A.P. Wakf Tribunal, Hyderabad.
16. **The Central Project Coordinator, High Court of Judicature at Hyderabad**
(With a request to direct the concerned to place the proceedings in the High Court's Website under general information)

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